

Year	ONGC	OIL
2007-08	1.32	2.14
2008-09	1.44	1.78
2009-10	1.74	1.74
2010-11	1.76	1.50
2011-12	1.79	1.37
2012-13	1.84	1.63
2013-14	1.87	1.29

(b) ONGC's fields are old and matured. These fields have crossed their plateau period of production and entered the natural decline phase (a natural process in the production life of oil fields). The rate of production decline from old and matured field varies from field to field and in ONGC, average decline is about 7-8% of production. However, this natural decline has been to a great extent compensated through redevelopment of producing fields through various IOR/EOR schemes and application of new technologies.

Most of the recent reserve accretions are in offshore deep water, marginal pools and prospects in offshore/onshore area are currently under appraisal. ONGC is engaged in such discoveries.

The reserves replacement ratios under 2P category for OIL operated fields are consistently more than 1 (one) over the last ten years. The Company's hydrocarbon production is showing an increasing trend through the years with the exception of last two years due to increasing nos. of operational issues.

(c) The maximum timelines specified for crude oil and associated natural gas discoveries from notification of discovery to approval of Field Development Plan (FDP) by the Management Committee (MC)/Government is about 54 months and 20 days, whereas in case of non-associated natural gas the above timeline is about 74 months. Further, the Government has given the time line of maximum 10 years in the PSCs to the contractors to commence the development of non-associated gas discovery from the date of first discovery well.

Storage of oil in wake of civil war in gulf countries

†3825. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether plan is being chalked out for storage of oil in the wake of ongoing civil war in the gulf countries, if so, the details thereof;

†Original notice of the question was received in Hindi.

(b) whether Central Government has issued any directives to all the oil companies in this regard, if so, the details thereof; and

(c) whether such directives have also been issued to private sector companies, if so, when, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) There is no such plan.

(b) and (c) Supply of crude oil from the gulf countries have by and large remained unaffected. However, in the light of possible disruptions of supplies and/or a spike in oil prices, the Government has issued directives to the Public Sector Oil Companies to draw up contingency plans and also make medium and long term plans including diversification of their sources for import of crude oil in order to minimize the impact of any geopolitical instability.

Anti-doping regulations on sportspersons

3826. SHRI VIVEK GUPTA: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there exist any anti-doping regulations on sportspersons in the country, if so, the details thereof;

(b) whether the regulations are in accordance with international norms, if so, the details thereof;

(c) the Ministry's plan of action for monitoring cases of doping that brought ignominy to the nation; and

(d) the number of sportspersons tested positive at international tournaments in the past five years?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Yes, Sir. Anti Doping Rules 2010 of National Anti Doping Agency (NADA) are in place in India to regulate anti-doping activities of sportspersons in the country.

(b) Yes, Sir. The regulations of National Anti Doping Agency (NADA) are in accordance with World Anti Doping Agency (WADA) Code 2009 which came into operation with effect from 1st January, 2010.

(c) The Government and National Anti Doping Agency (NADA) are working towards "Dope Free" Sports in the country in co-ordination with stakeholders to rid sports of this menace and create a clean and healthy environment for sports in India. NADA